



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP ADDITIONAL HEARING CAUSE LIST DATED 05-09-2022 TO 30-09-2022(RELATING TO DIVISION BENCH-I) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/221/2022 CAVT. NO.06712/022, FIXED	HUMAI DAS Versus THE STATE OF ASSAM AND 11 ORS.	MD S HOQUE MR. M DEKA MD R ISLAM MR S JAFRI MS S.G.KASHYAP	MR D KALITA SC, CO OP FOR CAVEATOR
2	WA/225/2022 FIXED	MONIKONGKANA BORA @ MONIKANKANA BORAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, REVENUE
3	WA/231/2022 FIXED	NITUL CHETIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S HUSSAIN MR. A A MONDAL MR B ISLAM MR M HOQUE MR A ALAM	GA, ASSAM
4	WA/236/2022 FIXED	NANDAN MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. M HOQUE MR. A A MONDAL MR S HUSSAIN	GA, ASSAM
5	WA/240/2022 FIXED	ASHIM MAJUMDAR Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, P AND R.D. GA, ASSAM
6	WA/246/2022 FIXED	SATABDI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, FINANCE
7	WITH WA/230/2022	DIPJYOTI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR M HOQUE	GA, ASSAM

8	WA/254/2022 FIXED	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
9	WA/263/2022 FIXED	RAJIB SEKHAR NATH AND ANR. Versus THE CHAIRMAN, COAL INDIA LTD. AND ANR.	MS S MOCHAHARI MR SISHIR DUTTA MR. S DUTTA	SC, COAL INDIA
10	WA/273/2022 FIXED	FAYJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH MS N KHATUN	GA, ASSAM
11	WP(C)/4990/2022 FIXED	ABHIJIT ROY Versus THE UNION OF INDIA AND 2 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MRS. R DEVI ASSTT.S.G.I.
ORDERS				
12	PIL/78/2012 FIXED	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI S BORTHAKUR U K DEKA V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
WITH				
13	PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, ELECTION COMMISSION.
WITH				
	I.A.(Civil)/2213/2019 in PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC
14	WA/251/2017 FIXED	ASSAM POWER DISTRIBUTION CO. LTD. and ANR, Versus GREEN ASSAM TEA INDUSTRIES,	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	
15	WA/236/2019 WP(C) 2061/11(D/O), FIXED	PAPUL KR. NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
16	PIL(Suo Moto)/3/2020 FIXED	X X X X Versus IN RE - THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA, SR. ADV MR G UZIR MR. B BARUAH	MR. M Z AHMED (R7) MS. B DUTTA (R7) MR N DUTTA MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MS S SARMA HAZARIKA MR S GAUTAM M R Sharma MR. S K DUTTA (INTERVENER) MR. S K SHARMA (R7)

17	WITH PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
	WITH I.A.(Civil)/1808/2020 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	
	WITH I.A.(Civil)/665/2021 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST
	WITH I.A.(Civil)/143/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/161/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/465/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/1418/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST
18	WITH PIL/30/2020	VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
19	WITH PIL/36/2020	BASANTA DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
20	WITH PIL/45/2020	BIBEK DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA
21	WITH PIL/39/2022	MRINMOY KHATANIAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST

22	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	MR. R K D CHOUDHURY(R- 5) GA, ASSAM MR. S AGARWAL SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
23	WA/337/2021 FIXED	PRASANTA BARUA Versus UNION OF INDIA AND 12 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	ASSTT.S.G.I.
24	WITH WA/250/2021	RASHMI REKHA MAJUMDER Versus THE UNION OF INDIA AND 23 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (R-3,4) MR D KALITA (R-3,4) MR. S R RABHA (r- 5,7,8,10,12,13,15,15) MR. D NATH (R-3,4) MS K PHUKAN (R-3,4) ASSTT.S.G.I.
25	Mat.App./17/2022 FIXED	MAYUREE SARMA @ MAYURI SARMAH Versus LAKHYAJYOTI SARMAH	MR T CHAKRABORTY MR. D CHOUDHURY	MR B D DAS MRS R DEKA B B HUSSAIN
	WITH I.A.(Civil)/1600/2022 in Mat.App./17/2022	MAYUREE SARMA @ MAYURI SARMAH Versus LAKHYAJYOTI SARMAH	MR T CHAKRABORTY MR. D CHOUDHURY	
26	PIL/44/2022 FIXED	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA	ADDL. A.G., MIZORAM GA, MIZORAM
	WITH			
27	Cont.Cas(C)/38/2022	MS MONITA DEWAN CHAKMA AND ANR Versus ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	
	WITH			
28	WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	GA, MIZORAM
	WITH I.A.(Civil)/2508/2022 in WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
29	WA/132/2022 FIXED	K. SUANTHANG Versus STATE BANK OF INDIA AND 5 ORS.	MR. K DEKA MS N KALITA	
		HEARING		
30	WA/35/2017 FIXED	MISS BEAUTY GOGOI and 4 ORS Versus THE STATE OF ASSAM and 10 ORS	MR.JAYANTA DEKA	MR S BORTHAKUR MR. P K BORAH MR P H KONWAR ASSTT.S.G.I. SC, SOCIAL WELFARE
31	Mat.App./11/2019 WITH LCR, FIXED	SRI GOUR BIJOY GOSWAMI Versus SMTI. PAROMITA SINHA	MR. I ALAM MR. T SK MS. R R BORAH	

32	WA/27/2019 FIXED	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
33	Mat.App./67/2019 WITH LCR, FIXED	JAYANTA DEY Versus SMTI. ARUNDHUTI DEY	MS. S SARMA MR. J ROY	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR. T BARUAH FOR CAVEATOR
34	C.Ex.App./5/2020 FIXED	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA
	WITH			
35	C.Ex.App./9/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
36	WA/24/2020 FIXED	MD. JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	GA, ASSAM
	WITH			
37	WA/316/2019	MARKAZUL MA ARIF Versus THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR. D DAS SR. ADV MR D N BHATTACHARYYA MR K TALUKDAR MS S SHARMA	GA, ASSAM SC. REVENUE
	WITH			
38	WA/338/2019	MARKAZUL MAARIF, Versus THE STATE OF ASSAM AND 4 ORS,	MR. B C DAS MR. D DAS SR. ADV MR D N BHATTACHARYYA MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE
39	WA/257/2021 FIXED	SAMSUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. B U LASKAR	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022

12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022



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[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/1162/2015 IN MAC.APP. SL.NO. 244632	NEW INDIA ASSURANCE CO. LTD. Versus SMTI TRISHNA KALITA and 2 ORS,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. G CHOUDHURY(R-2) MR.P BORAH(R-2) MR.A K HALOIR-2
2	I.A./1214/2015 in MACApp./254365/2015	CHAMPAK BARMAN Versus THE UNITED INDIA INSURANCE CO. LTD. and ANR,	MR.S C PANDIT	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MR. B KASHYAP
	WITH MACApp./254365/2015 (Filing Number)	SRI CHAMPAK BARMAN Versus THE UNITED INDIA INSURANCE CO. LTD and ANR		
3	I.A.(Civil)/471/2019 in MACApp./495/2019	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI GIRIJA RAY AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	
	WITH MACApp./495/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI GIRIJA RAY AND 2 ORS		
4	I.A.(Civil)/672/2019 in MACApp./174/2019	NEW INDIA ASSURANCE COMPANY LTD Versus ROTIMA RABHA AND 4 ORS	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA	
	WITH MACApp./174/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus ROTIMA RABHA AND 4 ORS		
5	I.A.(Civil)/773/2019 in MACApp./1824/2019	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR S C DAS MR P BURAGOHAIN
	WITH MACApp./1824/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS		
6	I.A.(Civil)/1929/2019 in MACApp./5292/2019	SRI NABAJIT DAS Versus SRI SANTOSH KAPUR AND 2 ORS.	MS. D DEKA	MR. A DUTTA MRS. P M DUTTA

WITH
MACApp./5292/2019
(Filing Number)

7 I.A.(Civil)/3436/2019
in MACApp./12392/2019

SRI NABAJIT DAS
Versus
SRI SANTOSH KAPUR AND 2 ORS

SRI JOSHIA ROCHUNGNUNG S. KHOJOL @ MR. M TALUKDAR
JOSIA ROCHUNG KHAWZAWL @ JOSIA MR. A SHAKIL
ROUGKHUNG
Versus
MR. SANJIB DAS AND ANR

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

WITH
MACApp./12392/2019
(Filing Number)

8 I.A.(Civil)/1226/2021
in MACApp./4256/2020

SRI JOSHIA ROCHUNGNUNG S. KHOJOL @
JOSIA ROCHUNG KHAWZAWL @ JOSIA
ROUGKHUNG
Versus
MR. SANJIB DAS AND ANR

ROHIT CH. CHOUDHURY
Versus
BIPUL CHOUDHURY AND ANR.

MRS. S ROY
MS I DAS

MRS B ACHARYA (R-2)
MR. A ACHARYA (R-2)

WITH
MACApp./4256/2020
(Filing Number)

9 I.A.(Civil)/1846/2021
in MACApp./331/2021

ROHIT CH. CHOUDHURY
Versus
BIPUL CHOUDHURY AND ANR. (E)

RAHIMA BEGUM
Versus
DEBADIB DAS AND 2 ORS.

MR. C CHOWDHURY
MRS. A GAYAN

WITH
MACApp./331/2021
(Filing Number)

10 I.A.(Civil)/693/2022
in MACApp./4723/2021

RAHIMA BEGUM
Versus
DEBADIB DAS AND 2 ORS. F

MD. ANOWAR HUSSAIN
Versus
ORIENTAL INSURANCE CO. LTD. AND 2
ORS.

MR. B J MUKHERJEE
MS R SAHA

WITH
MACApp./4723/2021
(Filing Number)

MD. ANOWAR HUSSAIN (B)
Versus
ORIENTAL INSURANCE CO. LTD. AND 2
ORS.

MR. B J MUKHERJEE

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CrI.A./208/2022 FIXED	UJJAL KONWAR Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
	WITH I.A.(CrI.)/486/2022 in CrI.A./208/2022	UJJAL KONWAR Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
HEARING				
2	CR(HC)/16/1994 FIXED	D.K. DUTTA Versus UNION OF INDIA	MR. K C ROY MR H K MAHANTA MR. A K BHATTACHARJEE	MR. S C KEYAL MR. D K DAS, SC, CBI MR. S K MEDHI MRS. A GAYAN MR. A S BHATTACHARYYA SC. U.O.I. C.G.S.C. ADDL. AG, ASSAM
3	WITH CR(HC)/17/1994	J. BHUYAN. Versus UNION OF INDIA and ORS.	MR. P PATHAK MR. P BARMAN MR. T SEN	GA, ASSAM MR. D K DAS SC, CBI ADDL, AG, ASSAM ADDL. CGSC
4	CRL.A(J)/97/2015 WITH LCR 5 FILES, P.B.-2, FIXED	PRODIP KUMAR Versus THE STATE OF ASSAM	MR.R M CHOUDHURY AMICUS CURIAE	PP, ASSAM MS R D MAZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5218/2022 FIXED	MRS. SONPAHI RABHA Versus THE STATE OF ASSAM AND 8 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU SC, FINANCE SC, BTC
2	WP(C)/5804/2022 FIXED	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
3	WP(C)/5894/2022 B/O	JYOTIMONI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
ORDER NO STEPS				
4	WP(C)/2738/2021 B/O	ANJUMANARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MS. T BEGUM N ISLAM	SC, ELEM. EDU
ADMISSION				
5	WP(C)/5285/2016 B/O	MANNA LAL ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. B BANERJEE MR. J LASKAR MR. A DEY MR. A MOBARAQUE MR. M DEB	SC, EDUCATION SC, FINANCE DEPTT.
6	WP(C)/8580/2019 WP(C) 243/15(D/O), FIXED	ANANDA RAM DAS AND 75 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA	SC, ELEM. EDU GA, ASSAM SC, BTC
7	WP(C)/5279/2020 FIXED	BALEN KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	MR. I ALAM SC, N C T E SC, EDU SC, U G C
8	WITH WP(C)/605/2021	KABITA DEKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, SEC. EDU. SC, U G C

9	WITH WP(C)/3575/2021	SANATAN TALUKDAR AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F HAQUE	SC, SEC. EDU. MR. I ALAM SC, N C T E SC, U G C
10	WP(C)/938/2021 FIXED	MD. MAHBUBUR RAHMAN AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
11	WITH WP(C)/1035/2021	MAHFUJUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEC. EDU. SC, N C T E SC, BTADC
12	WP(C)/1039/2021 FIXED	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU. MR K K MAHANTA (Sr. Ad (r-4)vocate) MS N BEGUM (r-4) MR. K SINGHA (r-4) M R Sharma (r-4)
13	WITH I.A.(Civil)/654/2021 in WP(C)/1039/2021	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
13	WP(C)/2319/2021 FIXED	GOPAL KATEL Versus THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10)
14	WITH I.A.(Civil)/2318/2021 in WP(C)/2319/2021	BIREN BHUYAN AND ANR Versus GOPAL KATEL AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, ELEM. EDU
14	WP(C)/3227/2021 FIXED	AJANTA DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B CHAKRABORTY MR. D BARUAH MRS P HAZARIKA MR. P K BORDOLOI MR K TALUKDAR (P-1) MR. P G BHAGAWATI MS S SHARMA (P-1)	SC, HIGHER EDU
15	WP(C)/4917/2021 FIXED	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
16	WITH WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
17	WITH WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
18	WITH WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
19	WP(C)/5498/2021 FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR J DAS MR K TALUKDAR	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
20	WP(C)/32/2022 B/O	KANAK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, SEC. EDU. MR. S K DAS (R-4) MR R KARIM (R-4)
21	WP(C)/884/2022 FIXED	TAHERA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM

22	WP(C)/2722/2022 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	SC, SEC. EDU. GA, ASSAM
23	WP(C)/2932/2022 FIXED	MANJU GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI	SC, SEC. EDU.
24	WP(C)/3758/2022 B/O	FATEMA NARGIS CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, HIGHER EDU MR. S P CHOUDHURY (R-6) MR. A DHAR (R3, R4) MISS S ROY (R3, R4) MD F FARIDI (R3, R4) MR K BISWAKARMA (R-6) MS B DEVI (R-6) SC, U G C

ORDERS

25	WP(C)/3806/2017 B/O	JITEN SAIKIA Versus THE STATE OF ASSAM and 5 ORS.	MR. U K NAIR MR.M MAHANTA MR.M CHOUDHURY MR. M P SARMA MR.N J CHOUDHURY MR.P K MUNIR	MR.S K DAS(R- 4&5) MR R KARIM(R- 4&5) SC, SECONDARY EDUCATION
26	Cont.Cas(C)/194/2022 B/O	BHAIRAB KUMAR MEDHI AND 3 ORS Versus PREETOM SAIKIA, IAS AND ANR.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	
27	Cont.Cas(C)/299/2022 B/O	ANOWAR HUSSAIN MUGHAL AND 2 ORS Versus SURANJANA SENAPATI	MR. S K DAS MR R KARIM MR D BARMAN MD. A KUDDUS	
28	I.A.(Civil)/2432/2022 FIXED in WP(C)/4624/2021 WITH WP(C)/4624/2021	ATUL CH. ROY Versus SAHIDUR RAHMAN SK AND 6 ORS. FAYZAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR A ALI MD Y ALI MR. M R KHANDAKAR	MR. M R KHANDAKAR
29	I.A.(Civil)/2678/2022 B/O in Cont.Cas(C)/79/2021 WITH Cont.Cas(C)/79/2021	NARESWAR PATOWARY AND 26 ORS. Versus PREETOM SAIKIA, IAS AND ANR. NARESWAR PATOWARY AND 26 ORS. Versus PREETOM SAIKIA, IAS	MD A HUSSAIN MR. A S CHOUDHURY MD A HUSSAIN MR. A S CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR A ALI (r-7) MR. S ISLAM (r-7)
30	WP(C)/4237/2022 FIXED	SWARNAJYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	SC, HIGHER EDU MR. N BORAH MR H MAZUMDER

HEARING

31	MACApp./115/2017 WITH LCR	MIZURAM HAJONG Versus DIVISIONAL MANAGER ORIENTAL INSSURANCE CO LTD and 2 ORS	MR.H GOGOI MR.H DAS MS.J SULTANA	MR. S K GOSWAMI
32	WP(C)/1924/2017 FIXED	SOLEMAN KHANDAKER Versus THE STATE OF ASSAM and 5 ORS.	MD.M Z SHAH MR.H A AHMED MR.R ALI MR.P RAHMAN	GA, ASSAM SC, AG MR. R K TALUKDAR (R-4) SC, SECONDARY EDUCATION
33	WP(C)/7540/2017 FIXED WITH	UTPAL RAJKONWAR Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MR.P P BARUAH MR.S TAI MR.R SARMA	SC, DIB. UNIVERSITY
34	WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY

35	WP(C)/3620/2018 FIXED	DR. JAYASHREE SEN Versus STATE OF ASSAM AND 4 ORS.	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	SC, HIGHER EDU MR. JUNM LASKAR
WITH				
36	WP(C)/951/2018	DR. Y. MONOJIT SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV MR. JUNM LASKAR MS. A AHMED	SC, HIGHER EDU MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
<u>STAY MATTERS</u>				
37	WP(C)/2616/2022 B/O	SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	SC, SEC. EDU. GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5)

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,8th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4902/2022 WITH LCR, FIXED	RAUJATUN @ RAUJATUN NAHAR Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
2	WP(C)/1912/2018 WITH LCR AND OFFICE NOTE	MANIKJAN NESSA @ MANIKJAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MD H R AHMED MD A ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ORDERS</u>				
3	WP(C)/4073/2022 FIXED	SMT. KABITA GHOSE @ KABITA DAS Versus THE UNION OF INDIA AND 7 ORS.	MR. A PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>HEARING</u>				
4	WP(C)/2573/2018 WITH LCR AND OFFICE NOTE	ABBASH ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/4155/2018 WITH LCR, FIXED	NAJLINA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/4918/2018 WITH LCR AND OFFICE NOTE	HIKMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	SC, NRC MS. M GOGOI SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/640/2019 WITH LCR	FOIJUL HOQUE @ FAIJUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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STAY MATTERS

8	WP(C)/6117/2019 WITH LCR, FIXED	PRATIMA TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T
9	WP(C)/6/2022 WITH LCR AND OFFICE NOTE	KADBHANU Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR	GA, ASSAM SC, NRC SC, F.T ASSTT.S.G.I. SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
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7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	WP(C)/517/2018 AT 10:30 A.M.	NUMALIGARH REFINERY LTD. Versus THE WORKMEN	MR. U K NAIR MS U DAS MS. A VERMA	MR. K N CHOUDHURY, SENIOR ADVOCATE MR M MAHANTA MR H K DAS MR D J DAS MR. U PATHAK
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WITHDRAWAL

2	WP(C)/703/2022 WITH WP(C)/4291/2018(D/O), B/O	RAFIQUL HUSSAIN AND 1325 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
3	WITH WP(C)/3900/2017	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MS.N DAS MR.D K ROY	SC, WATER RESOURCE
	WITH I.A.(Civil)/1330/2022 in WP(C)/3900/2017	AVTAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	SC, WATER RESOURCE
4	WITH WP(C)/5823/2021	PRANJAL KALITA AND 510 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. K M HASSAN MR. D J DAS MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.

MOTION

5	WP(C)/4061/2022 FIXED	NITISH CHAKRABORTY AND 106 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	SC, IWT SC, FINANCE
6	WP(C)/4860/2022 FIXED	MOHD. ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY M ALAMGEER MR F U BARBHUIYA MR. I U CHOWDHURY	SR. SC, APGCL

	WITH I.A.(Civil)/2703/2022 in WP(C)/4860/2022	ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus MOHD. ATAUR RAHMAN	MR B D DAS	MR H R A CHOUDHURY
		ADMISSION		
7	WP(C)/1867/2022 PART-HEARD, FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MR. N J KHATANIAR	MR. P K GOSWAMI (R-6) GA, ASSAM R SARMAH (R-6) MR H K NATH (R-6) MR J BORAH (R-6) SC, WPT AND BC
8	WP(C)/927/2021 FIXED	CHANDRA DEURI Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL	SC, WPT AND BC SC, FINANCE
9	WP(C)/5367/2021 FIXED	BIRAJ SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL	SC, WPT AND BC SC, FINANCE
10	WP(C)/5493/2021 FIXED	BHABEN SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE
11	WP(C)/148/2022 B/O	SMTI. MAYURI PUZARI Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR K KASHYAB	SC, ELEM. EDU MR. P D NAIR MR G ALAM MRS. P GOSWAMI S R A NASER
		ORDERS		
12	Review.Pet./138/2022 WP(C) 6258/19(D/O), B/O	ASSAM GOVERNMENT MARKETING CORPORATION LTD AND ANR Versus LONI BHAGAWATI	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	
	WITH I.A.(Civil)/2681/2022 in Review.Pet./138/2022	ASSAM GOVERNMENT ARKETING CORPORATION LTD AND ANR Versus LONI BHAGAWATI	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	
		HEARING		
13	WP(C)/997/2010 WITH AFFIDAVIT FILE, FIXED	TILAK NATH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA	GA, ASSAM MR.A K PURKAYASTHA MR. M NATH (R-12,16,19) MR.S CHAMARIA MR.M J BARUAH MR. D P BORAH (R-12,16,19) MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON
	WITH I.A.(Civil)/749/2021 in WP(C)/997/2010	TILAK NATH Versus THE STATE OF ASSAM AND 18 ORS.	MR. T J MAHANTA	GA, ASSAM
	WITH I.A.(Civil)/1855/2021 in WP(C)/997/2010	SHRI BIPUL DUTTA AND ANR. Versus TILAK NATH AND 17 ORS.	MR. D P BORAH	MR. M PHUKAN SC, INDUSTRIES AND COMMERCE
	WITH I.A.(Civil)/82/2022 in WP(C)/997/2010	SRI MUKUL GOSWAMI AND 3 ORS. Versus TILAK NATH AND 14 ORS		MR. T J MAHANTA MR. M PHUKAN MR. P DUTTA MR. A KALITA SC, INDUSTRIES

14	WITH WP(C)/5850/2013	DIGANTA BARUAH and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BARTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
	WITH I.A.(Civil)/67/2022 in WP(C)/5850/2013	DIGANTA BARUAH AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR. M DEWAN	GA, ASSAM SC, INDUSTRIES AND COMMERCE
15	WITH WP(C)/5855/2013	DILIP KUMAR BASUMATARY and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
	WITH I.A.(Civil)/1165/2021 in WP(C)/5855/2013	DILIP KUMAR BASUMATARY AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR.N N B CHOUDHURY	GA, ASSAM SC, INDUSTRIES AND COMMERCE
16	WITH WP(C)/5998/2013	HARSHAJIT CHOUDHURY and 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
17	WP(C)/6001/2013	KARNADHAR SWARGIYARI Versus THE ASSAM COOPERATIVE APEX BANK LTD. and ANR.	MR.R GOSWAMI MR.N J KHATANIAR	SC, APEX BANK
18	WP(C)/815/2014	RAJIB LAHON Versus THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR D K DAS MR.U K NAIR MRA CHANDRAN MR H BETALA MR. T DOLEY	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
19	WP(C)/1446/2017 FIXED	ABDUR RASHID Versus ASSAM POWER DITRIBUTION CO. LTD and 2 ORS.	MR.B CHAKRABORTY MS.P SARMAH MR.S CHAKRABARTY MS.P HAZARIKA	MR.N J DUTTA SC, APDCL
20	WP(C)/3674/2020 B/O	DHRUBA BHARALI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. Y S MANNAN MR. D K SARMAH MS. A TALUKDAR	SC, PNRD GA, ASSAM
21	WP(C)/5454/2021 B/O	GITA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MR. S CHOWDHURY MR G K DEKA MS D DAS	GA, ASSAM MS. M D BORAH (R NO 1) SC, APEX BANK

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022

10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5238/2022 FIXED	TATRARI ELECTRICAL AND TRADERS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR D K BHATTACHARYYA MR. N DEKA	GA, ASSAM MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MR T DAS (r-5) SC, AAU
ADMISSION				
2	WP(C)/3215/2021 CAVT. NO.04002/021, PART-HEARD, FIXED	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
3	WP(C)/3372/2021 CAVT. NO. 04002/021,	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAJ MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
4	WP(C)/5470/2021 TOP OF THE COLUMN, FIXED	BIJAY BORAH AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
5	WITH WP(C)/5206/2021	TIKENDRA MILI AND 8 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. R BORUAH	GA, ASSAM
6	WITH WP(C)/5641/2021	DHARANI TAID AND 64 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
7	WITH WP(C)/5956/2021	PRABHAT SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
8	WITH WP(C)/5994/2021	SATYEN BARUAH @ SATYANYA BARUAH AND 18 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR K M BORA	GA, ASSAM

9	WITH WP(C)/6070/2021	MADHABI PAUL AND 11 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
10	WITH WP(C)/6107/2021	MRINAL KANTI RAY AND 18 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. M ISLAM H M ALI	GA, ASSAM
11	WITH WP(C)/6181/2021	PARIKHIT MILI AND 8 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM C.G.C.
12	WITH WP(C)/6544/2021	PANIRAM DAS AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
13	WITH WP(C)/6802/2021	ANISUR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. D A KAIYUM MR J ISLAM	GA, ASSAM
14	WITH WP(C)/6815/2021	BIPIN SAIKIA AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM
15	WITH WP(C)/6933/2021	RAM CHANDRA SAHA AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
16	WITH WP(C)/7066/2021	PRADIP MEDHI AND 43 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
17	WITH WP(C)/7357/2021	PUNESWAR KACHARI AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	GA, ASSAM
18	WITH WP(C)/34/2022	MD. MOKTAR ALI AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I.
19	WITH WP(C)/253/2022	HIRALAL DEY AND 10 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I.
20	WITH WP(C)/365/2022	KHITISH DAS AND 11 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. DITUL DAS MR. R RAHMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
21	WITH WP(C)/462/2022	RUP KUMAR MONDAL AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	GA, ASSAM
22	WITH WP(C)/501/2022	ABDUL RAHMAN LASKAR AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR F A LASKAR	GA, ASSAM
23	WITH WP(C)/506/2022	REKHA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. J BARMAN	GA, ASSAM
24	WITH WP(C)/521/2022	ALBOR HUSSAIN LASKAR AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H I CHOUDHURY MR S BORTHAKUR G UDDIN MS. P ADHIKARI MR P H KONWAR	GA, ASSAM

25	WITH WP(C)/623/2022	JAKIR HUSSAIN AND 22 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. B DEKA (R-1) ASSTT.S.G.I.
26	WITH WP(C)/693/2022	NANDITA BANGTHAI AND 9 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MRS. R DEVI ASSTT.S.G.I.
27	WITH WP(C)/695/2022	ARUN BORA AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM MR. S S ROY (R-7)
28	WITH WP(C)/696/2022	BHASKAR NANDI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM H M ALI	GA, ASSAM
29	WITH WP(C)/836/2022	MD. ISMAIL ALI BARBHUIYA AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM
30	WITH WP(C)/1077/2022	ASAD AHMED MAZUMDER AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM
31	WITH WP(C)/1165/2022	ATANU DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM MR. B DEKA (R-5) ASSTT.S.G.I.
32	WITH WP(C)/1593/2022	MILON BORAH AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
33	WITH WP(C)/1693/2022	AJIT HAZARIKA AND 18 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
34	WITH WP(C)/1949/2022	DANESWAR SARMAH AND 13 ORS Versus THE UNION OF INDIA AND 5 ORS	R RAHMAN MR. M ISLAM	GA, ASSAM ASSTT.S.G.I.
35	WITH WP(C)/1950/2022	PUNARAM BORA AND 31 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
36	WITH WP(C)/2008/2022	MADHAB NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	GA, ASSAM
37	WITH WP(C)/2022/2022	NABIN BORA AND 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. P K SAHARIA MS S DAS MR. I U CHOWDHURY	GA, ASSAM
38	WITH WP(C)/2047/2022	MIRA DOLEY AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
39	WITH WP(C)/2159/2022	CHANDAN RAY AND 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D HUSSAIN MR. R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
40	WITH WP(C)/2302/2022	BHABA BORA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM

41	WITH WP(C)/2402/2022	ANANTA HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGOHAIN MR. P GOHAIN	GA, ASSAM
42	WITH WP(C)/2418/2022	KOREN BASUMATARY AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
43	WITH WP(C)/2503/2022	JAYANTA BARMAN AND 18 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. DITUL DAS MR N AHMED	GA, ASSAM ASSTT.S.G.I. SC, BTC
44	WITH WP(C)/3035/2022	MD. AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
45	WITH WP(C)/3057/2022	MD. ABDUL AJIT AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
46	WITH WP(C)/3085/2022	INDRA PRASAD SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR J I MONDAL MR J ISLAM MR A N IQBAL	GA, ASSAM
47	WITH WP(C)/3164/2022	LAKHYADHAR KAMAN AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
48	WITH WP(C)/3558/2022	ATUL BARUAH AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
49	WITH WP(C)/3905/2022	BALU RAM DAS AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MR. S AHMED	GA, ASSAM
50	WITH WP(C)/3927/2022	MAFIDUL AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM
51	WITH WP(C)/4786/2022	PRAMILA BASUMATARY AND 10 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM ASSTT.S.G.I. SC, BTC
52	WITH WP(C)/5042/2022	ABDUS SAMAD AND ANR. Versus THE UNION OF INDIA AND 8 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM ASSTT.S.G.I.
53	WITH WP(C)/5274/2022	BALIN SARMAH Versus THE UNION OF INDIA AND 6 ORS.	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	GA, ASSAM MR. S S ROY (r-1) ASSTT.S.G.I.
54	WITH WP(C)/5310/2022	MUSTAFA AHMED MAZUMDER Versus THE UNION OF INDIA AND 4 ORS.	MR. T U LASKAR MR. A T H AHMED MR. A B T HAQUE	GA, ASSAM ASSTT.S.G.I.
55	WP(C)/4834/2020 FIXED	M/S SURYA CONSTRUCTIONS AND ANR Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR. B P BORAH MR. P DUTTA MR R S RONGHANG	MR. B GOGOI (r-2) MR S KHOUND MR P NAYAK (r-2) MS. N BORAH MR A CHALIHA (r-2) MS RUKMINI BARUA (r-2) MS PADMINI BARUA (r-2)

	WITH I.A.(Civil)/1275/2021 in WP(C)/4834/2020	BOARD OF CONTROL FOR CRICKET IN INDIA Versus M/S SURYA CONSTRUCTIONS AND 6 ORS.	MR S KHOUND	MR. B P BORAH MR P J DUTTA
56	I.A.(Civil)/913/2021 FIXED in WP(C)/983/2021	MAHESH KUMAR CHANANI Versus ABDUL AZIZ MIAH AND 10 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE
	WITH WP(C)/983/2021	ABDUL AZIZ MIAH AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
57	WITH WP(C)/317/2021	CHAMEN ALI AND 4 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM MR. A DEKA (R NO.8) SC, PWD (BULDING) SC, REVENUE
	WITH I.A.(Civil)/1048/2021 in WP(C)/317/2021	MAHESH KUMAR CHANANI Versus CHAMEN ALI AND 11 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD (BULDING) SC, REVENUE
58	WITH WP(C)/1018/2021	ABUL KALAM AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
59	WITH WP(C)/2411/2021	SUKCHAN ALI AND 15 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
60	WITH WP(C)/2414/2021	AMIR ALI AND 7 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
61	WP(C)/5193/2021 FIXED	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	WITH I.A.(Civil)/1548/2022 in WP(C)/5193/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRAPROJECTS LLP AND 4 ORS.		
62	WITH WP(C)/5189/2021	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	WITH I.A.(Civil)/570/2022 in WP(C)/5189/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRA PROJECTS LLP AND 4 ORS.	MR. B SARMA SC, RAILWAY	MR. M K CHOUDHURY MR. M BISWAS
63	WITH WP(C)/5905/2021	M/S B N INFRAPROJECTS LLP AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. S BARUAH (R4) SC, NF RLY
64	WP(C)/6542/2021 FIXED	JOYANTA MAIBANGSA @ JOYANTA HOJAI Versus THE KOTAK MAHINDRA LIFE INSURANCE COMPANY LIMITED AND 4 ORS	MR B D DAS MRS R DEKA MR. D THAOSEN	SC, IRDAI Mukesh Sharma

65	WP(C)/2126/2022 FIXED	BIKASH KUMAR MORE Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR A C BORBORA MR. U K NAIR MS. N DEY MR. N SAIKIA	SC, F C I
66	WP(C)/2697/2022 FIXED	BIJAY PRASAD SAHU ALIAS B P SAHU Versus THE STATE OF ASSAM AND 3 ORS	MR D P SAHU MR C GOGOI	GA, ASSAM SC, APDCL
67	WP(C)/3864/2022 FIXED	DHARAMPAL SATYAPAL LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
WITH				
68	WP(C)/5195/2022	MANABENDRA DEB Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
WITH				
69	WP(C)/5200/2022	BHARAT GOSWAMI Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
70	WP(C)/5675/2022 FIXED	M/S SAI ENTERPRISES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST ASSTT.S.G.I.
WITH				
71	WP(C)/2005/2021	ALSTHOM INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR H GUPTA ASSTT.S.G.I.
WITH				
72	WP(C)/7065/2021	EMAMI LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
73	WP(C)/234/2022	MARICO LTD Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
74	WP(C)/241/2022	HAMILTON HOUSEWARES PVT LTD (UNIT - II) Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
75	WP(C)/379/2022	OZONE PHARMACEUTICALS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
76	WP(C)/383/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST

77	WITH WP(C)/396/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
78	WITH WP(C)/428/2022	DYNA ROOF PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
79	WITH WP(C)/431/2022	ABDOS LAMITUBES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
80	WITH WP(C)/436/2022	M/S AJANTA PHARMA LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	MR. K K PARASAR (r-1 to 4) ASSTT.S.G.I.
81	WITH WP(C)/444/2022	HAVELLS INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
82	WITH WP(C)/605/2022	SUN PHARMA LABORATORIES LTD Versus THE UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. K GOGOI(R1,R2,R3) ASSTT.S.G.I. SC, FINANCE
83	WITH WP(C)/705/2022	M/S FOCE INDUSTRIES Versus THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS.	MR N DASGUPTA MS P SIKDAR	SC, GST
	WITH I.A.(Civil)/260/2022 in WP(C)/705/2022	M/S FOCE INDUSTRIES Versus THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS	MR N DASGUPTA MS P SIKDAR	SC, GST
84	WITH WP(C)/779/2022	HYGIENIC RESEARCH INSTITUTE PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	MS P AGARWAL MR. B SINGH	SC, GST MR. C K S BARUAH, CGC ASSTT.S.G.I.
85	WITH WP(C)/946/2022	GENUS POWER INFRASTRUCTURES LTD Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
86	WITH WP(C)/1265/2022	CREATIVE PROPACK LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
87	WITH WP(C)/1280/2022	M/S ACME INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL

88	WITH WP(C)/1486/2022	BERGER PAINTS INDIA LIMITED Versus UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. S C KEYAL ASSTT.S.G.I. SC, FINANCE
89	WITH WP(C)/1518/2022	M/S MAA DURGA STEEL Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
90	WITH WP(C)/1530/2022	CAVINKARE PRIVATE LIMITED Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
91	WITH WP(C)/1537/2022	EVEREADY INDUSTRIES INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST SC, FINANCE ASSTT.S.G.I.
92	WITH WP(C)/1572/2022	M/S ADHUNIK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S S ROY ASSTT.S.G.I.
93	WITH WP(C)/1668/2022	HETERO HEALTHCARE LTD Versus THE UNION OF INDIA AND 3 ORS	DR ANKIT TODI	SC, GST
94	WITH WP(C)/1865/2022	DURA ROOF PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
95	WITH WP(C)/1899/2022	MS PITAMBARI PRODUCTS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
96	WITH WP(C)/3004/2022	M/S SHREE VINAYAK POLYPACK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR H GUPTA ASSTT.S.G.I.
97	WITH WP(C)/3005/2022	M/S SBM ROOFINGS Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
98	WITH WP(C)/4629/2022	M/S POLYCON INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S C KEYAL ASSTT.S.G.I.
<u>ORDERS</u>				
99	I.A.(Civil)/1930/2022 FIXED in WP(C)/6339/2021 WITH WP(C)/6339/2021	SHANTANU DUTTA Versus AMLAN JYOTI MAHANTA AND 6 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, EXCISE DEPTT.
		AMLAN JYOTI MAHANTA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MS M DAS MR. P SAIKIA	MR. K GOGOI (GA,ASSAM) SC, EXCISE DEPTT.
<u>HEARING</u>				
100	WP(C)/6231/2012 FIXED	SAILEN KONWAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.S SARMA MS.B BHUYAN	GA, ASSAM
101	WITH WP(C)/6534/2015	JOGESWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.V RAJKHOWA MR.S BORTHAKUR	GA, ASSAM

102	WITH WP(C)/2513/2017	DULU AHMED Versus THE STATE OF ASSAM and 3 ORS.	MR R CHAKRAVORTY MR.P K KALITA MR.P K KALITA MR.N DAS MR N Z CHOUDHURY	GA, ASSAM
103	WITH WP(C)/3267/2017	UTPAL BHUYAN Versus THE STATE OF ASSAM and 3 ORS.	MR.S MITRA MR.A MITRA	GA, ASSAM
104	WITH WP(C)/5733/2017	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.R M DEKA MR.D DAS MS.R KAKATI	GA, ASSAM
105	WITH WP(C)/4173/2020	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM
106	WITH WP(C)/4962/2021	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	GA, ASSAM
107	WITH WP(C)/807/2022	ACHYUT SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA	GA, ASSAM
108	WITH WP(C)/1473/2022	DERAJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. K BORUAH MR G DEKA	GA, ASSAM
<u>STAY MATTERS</u>				
109	WP(C)/4263/2022	PUB BARKHETRI BAHUMUKHI SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR S MUKTAR MR A N IQBAL	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2451/2019 FIXED in WP(C)/5985/2018	ROHIT CHOUDHURY Versus NUMALIGARH REFINERY LTD.	MR H RAHMAN MR I HASIEB	GA, ASSAM MR. U K NAIR ASSTT.S.G.I. SC, FOREST
	WITH WP(C)/5985/2018	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 7 ORS.	MR. U K NAIR MS. A VERMA MR. S SARMA MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	GA, ASSAM MR I HASIEB (R8) ASSTT.S.G.I. SC, FOREST
2	WITH WP(C)/6093/2019	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 8 ORS.	MR. JYOTIRMOY ROY MR. U K NAIR MS. A VERMA MR. S SARMA MR. C CHAKRABORTY	GA, ASSAM MR. H. RAHMAN MR. K. GOGOI, (SC, C.G.C.) MR I. HASIEB ASSTT. S.G.I. SC, FOREST SC. REVENUE
ADMISSION				
3	WP(C)/2295/2015 FIXED	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	MR.S SAIKIA SC, FINANCE(R1-3)
4	WITH WP(C)/2296/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, FINANCE(R1-3)
5	WITH WP(C)/3278/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE and TAXATIONR1-3 MS.K DUTTA

6	WITH WP(C)/3279/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
7	WITH WP(C)/3280/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MS.N HAWELIA MS.N GOGOI MSP DEKA MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTA(R1-3)
8	WITH WP(C)/3281/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
9	WP(C)/73/2016 FIXED	OITIGYA MANDITA AHATGURI ANCHALIK MOH-JUJ and BHOGALI BIHU UTSAV SAMITI and ANR Versus THE STATE OF ASSAM and 4 ORS,	MR.A D CHOUDHURY MR.B CHOWDHURY MR.D CHOWDHURY	GA, ASSAMR1-5
10	WP(C)/7625/2018 FIXED	MAMTA DEVI PUGALIA AND 8 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 12 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDA	MR. P J PHUKAN (SC, POLLUTION CONTROL BOARD, R-7 &8) MR. S C KEYAL (ASSTT. SOLICITOR GEN. OF INDIA, R-9 & 10) MR. S K KEJRIWAL (R11) MS. S KEJRIWAL (R12, R13) MRS. D DAS BARMAN (GA, ASSAM, R-5 & 6) MR H SARMA (SC, GMC, R- 1 & 2) MS. S KHOUND (R-3 & 4) SC, G M D A
11	WP(C)/5974/2021 FIXED	M/S MEENA SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
12	WITH WP(C)/6100/2021	M/S ASSAM TIMBER AND SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
13	WITH WP(C)/6162/2021	M/S PARESH SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. C K S BARUAH (C.G.C.) SC, FOREST ASSTT.S.G.I.
14	WITH WP(C)/6408/2021	M/S HOJAI SAW MILL Versus THE STATE OF ASSAM AND 8 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. K GOGOI (R-9) ASSTT.S.G.I. SC, FOREST
15	WITH WP(C)/6733/2021	M/S LASKAR SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. K K PARASAR SC, FOREST
16	WITH WP(C)/6866/2021	M/S ASSAM SAW MILL AND INDUSTRIES Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
17	WITH WP(C)/6930/2021	M/S LAKSHMI SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	ASSTT.S.G.I. SC, FOREST

18	WP(C)/6184/2021 FIXED	M/S CAPITAL ENTERPRISES AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. N UPADHYAY MR. P DAS MR RAJEEV AGARWAL	SC, GST
19	WP(C)/6712/2021 FIXED	M/S ANN ASSOCIATES Versus THE GENERAL MANAGER,NORTHERN FRONTIER RAILWAY	MR A K RAI MS G BORA MRS K AGARWAL	MR. S CHAKRABORTY(SC, NF RAILWAY) SC, NF RLY
	WITH I.A.(Civil)/2628/2022 in WP(C)/6712/2021	M/S ANN ASSOCIATES Versus THE GENERAL MANAGER,NORTHERN FRONTIER RAILWAY AND 3 ORS.	MR A K RAI MRS K AGARWAL	SC, NF RLY
20	WP(C)/6864/2021 B/O	FULCHAND HOQUE Versus THE UNION OF INDIA AND 6 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, P AND R.D. GA, ASSAM ASSTT.S.G.I.
	WITH			
21	WP(C)/6871/2021	MOZAFFOR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, P AND R.D. GA, ASSAM ASSTT.S.G.I.
22	WP(C)/2138/2022 FIXED	SAHABUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. K N CHOUDHURY (R6) MR. B CHAKRABORTY (R6) MR K L GUPTA (R6) SC, FOREST
ORDERS				
23	WP(C)/3661/2022 PART-HEARD, FIXED	NIBHA PATHAK Versus THE STATE OF ASSAM AND 9 ORS.	MR N AHMED MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, P AND R.D. MR. M SARANIA (R-6,7,9) MR H MEDHI (R-6,7,9)
	WITH I.A.(Civil)/2035/2022 in WP(C)/3661/2022	NIBHA PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MS. S B CHOUDHURY	SC, P AND R.D. GA, ASSAM
	WITH			
24	WP(C)/2112/2022	TAPAN TALUKDAR AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MR H MEDHI MS N BISHAYA MS N RAI MS N N SHARMA MR. A SARANIA	SC, P AND R.D. GA, ASSAM
25	WP(C)/3651/2021 B/O	SABED ALI Versus THE STATE OF ASSAM AND 15 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI	MR M.NATH (SC, P&RD) GA, ASSAM
26	I.A.(Civil)/2602/2022 FIXED in WP(C)/2336/2022	NOWBOICHA GPSS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. LENTSO	SC, CO OP GA, ASSAM
	WITH WP(C)/2336/2022	NOWBOICHA GPSS AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
	WITH I.A.(Civil)/2483/2022 in WP(C)/2336/2022	BANGALMORA S.S. LTD AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. LENTSO	SC, CO OP GA, ASSAM
27	I.A.(Civil)/2627/2022 WITH LCR, B/O in WP(C)/4102/2022	MD. MATIBUR RAHMAN Versus MD. NABI HUSSAIN AND 4 ORS	MR. M H SAIKIA	GA, ASSAM MR. M K HUSSAIN MS S Z HAYAT
	WITH WP(C)/4102/2022 CAVT. NO. 06642/022,	MD. MATIBUR RAHMAN Versus MD. NABI HUSSAIN AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS S Z HAYAT (R-4) MR. A AHMED M ALOM FOR CAVEATOR

HEARING

28	WP(C)/6620/2014	THE GRAHAK SURAKSHA COMMITTEE and 9 ORS, Versus THE UNION OF INDIA and 13 ORS,	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAM MR.S CHAMARIA(R-6,7&14) MR.D SARMAH(R-6,7&14) MR.M PHUKANR-6,7and14 ASSTT.S.G.I. SC, CBI
29	WP(C)/1564/2015 FIXED	HARI MOHAN DHARIKAR Versus DISCIPLINARY AUTHORITY AND DEPUTY GENERAL MANAGER OandC- NW-1 and 4 ORS	MR.A K PURKAYASTHA MR.B K JAIN MS.P C B NAIR MS.R KALITA MS.S DAS	MR.L TALUKDARR-1 to 5 MR. K K DEY MS.M DAS(R-1 to 5) MR.G DAS(R-1 to 5) MR.B DAS(R-1 to 5) MR V K BAROOAH
30	WP(C)/1296/2016 FIXED	THE ASSAM POWER DISTRIBUTION COMPANY LTD. Versus THE DIST. LEGAL SERVICES AUTHORITY and ANR.	MR.B D DAS MR.H K SARMA MR. D NATH MR. K P PATHAK	MR. I HUSSAIN (R-2) MR. P N GOSWAMI
31	MACApp./19/2018 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD. Versus PINKI MAZUMDAR	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	
	WITH I.A.(Civil)/76/2018 in MACApp./19/2018	M/S NEW INDIA ASSURANCE CO. LTD. Versus PINKI MAZUMDAR	MS. L SHARMA MR. A TALUKDAR MR. K K BHATTA MR. J JOHN	

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2256/2022	HIROKJYOTI BHUYAN Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
2	Bail Appln./2258/2022	BIREN @ BIRENDRA CHETRY Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
3	Bail Appln./2260/2022	ANOWAR ALI @ ANOWAR HUSSAIN SK AND 2 ORS. Versus THE STATE OF ASSAM	MR D KALITA P. DEVI	PP, ASSAM
4	Bail Appln./2261/2022	JAPUNGSAR BRAHMA Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
MOTION				
5	AB/2603/2022	AKHTAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
6	AB/2604/2022	SIMANTA KUMAR SEN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK MR. S PEGU	PP, ASSAM
7	AB/2605/2022	MONIKA BORAH AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
8	AB/2609/2022	ABDUL MAJID @ HARU Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
9	AB/2614/2022	SULTAN ALI AHMED Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM	PP, ASSAM

10	AB/2615/2022 B/O	RAHIMA BIBI AND 4 ORS. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
11	AB/2617/2022	PRIYABAT GOHAIN Versus THE STATE OF ASSAM	MR A C BORBORA MRS. R BORBORA MS. N DEY	PP, ASSAM
12	AB/2618/2022	DHRUBAJIT DAS Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
13	AB/2624/2022	KUJAN DOLEY Versus THE STATE OF ASSAM	MR. N D SARMA MR. S K DAHAL	PP, ASSAM
14	AB/2627/2022	MANOJ SONOWAL AND ANR. Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./2026/2022 FIXED	GOFUR ALI AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
16	Bail Appln./2034/2022 FIXED	SURAJIT RAY Versus THE STATE OF ASSAM	MR. N N JHA MR. M UDDIN MS M SAHOO	PP, ASSAM
17	Bail Appln./2147/2022 FIXED	MD. MASUK ABDULLA Versus THE STATE OF ASSAM	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/311/2022 FIXED	AMBIKA BASUMATARY @ AMBRIKA BASUMUATARIY Versus THE STATE OF ASSAM AND ANR	MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
19	AB/1707/2022 B/O	MONDAL SK AND 2 ORS Versus THE STATE OF ASSAM	MR. M ISLAM H M ALI	PP, ASSAM
20	AB/2011/2022 FIXED	ALBARD NEEDHAM @ ALBERT NIDHAM AND 5 ORS Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK MR M BHUYAN	PP, ASSAM
21	AB/2060/2022	RAJU GHOSH AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY P. GHOSH	MR A N AHMED PP, ASSAM
22	AB/2209/2022 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
23	AB/2360/2022 FIXED	LABDHA PRATIM SAIKIA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. N MALAKAR	PP, ASSAM
24	AB/2407/2022 FIXED	ANIMUL ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. R DUBEY MR. A N I HUSSAIN MS P TOKBIPI	PP, ASSAM
25	AB/2474/2022 FIXED	AVISHEK DEY Versus THE STATE OF ASSAM	MR. K KALITA	PP, ASSAM
26	AB/2485/2022 FIXED	YASIN ALI @ IYASIN ALI AND 4 ORS Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
<u>ORDERS</u>				
27	I.A.(CrI.)/503/2019 FIXED in CrI.A./248/2019	SRI HARI PRASAD AGARWALLA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	PP, ASSAM

WITH
Crl.A./248/2019

HARI PRASAD AGARWALLA
Versus
THE STATE OF ASSAM AND ANR

MR. P J SAIKIA
MR. R S MISHRA
MS M NIROLA

MR. B. DUTTA
MR. S BANIK
A N HUSSAIN
PP, ASSAM

28 I.A.(Civil)/241/2022
FIXED
in El.Pet./5/2021

KARIM UDDIN BARBHUIYA
Versus
ANAMUL HAQUE

MR. K P PATHAK
Mr. A Baruah

MR. N ISLAM

WITH
El.Pet./5/2021

ANAMUL HAQUE
Versus
KARIM UDDIN BARBHUIYA

MR D K MISHRA
MR. M NATH
MR. B PRASAD
MR. A BHATTACHARJEE
MR. D J KAPIL
N ISLAM

MR H I CHOUDHURY
MR. K P PATHAK
MR. R BORA
Mr. A Baruah

WITH
I.A.(Civil)/242/2022
in El.Pet./5/2021

KARIM UDDIN BARBHUIYA
Versus
ANAMUL HAQUE

MR. K P PATHAK
Mr. A Baruah

STAY MATTERS

29 Crl.Pet./451/2019
WITH LCR 4 FILES

BASANTA KUMAR MISHRA
Versus
THE STATE OF ASSAM AND ANR.

MR. N BARUAH
MS. P DUTTA
MR. R J DAS

MR. S NEOG
MS. S G BARUAH
MR. B BORGHAIN
MR A DEY
PP, ASSAM

30 Crl.Pet./471/2019

SATYAPAL RAGHAB @ SINGH
Versus
THE STATE OF ASSAM AND ANR.

MR. P KATAKI
MR. A ROY
MR. S SHARMA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2254/2022	FARUK ABDULLAH Versus THE STATE OF ASSAM	MR. D F A AHMED MR. J LASKAR	PP, ASSAM
2	Bail Appln./2255/2022	MD. MRIDUL ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
3	Bail Appln./2257/2022	MODOI UDDIN LASKAR Versus THE STATE OF ASSAM	MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
4	Bail Appln./2259/2022	KHIRESWAR SONOWAL Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. B K DAS MD R ISLAM	PP, ASSAM
MOTION				
5	Crl.Pet./731/2022 FIXED	MD. WAZ UDDIN Versus THE STATE OF ASSAM AND 7 ORS.	MR Z KAMAR MD S HOQUE	PP, ASSAM
6	Crl.Pet./914/2022	JINA BEGUM Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA MR. N ISLAM	PP, ASSAM
7	Crl.Pet./916/2022	ANUP KUMAR MISHRA @ RUBUL MISHRA Versus THE STATE OF ASSAM AND ANR.	MR. M K BORAH MRS. P KASHYAP	PP, ASSAM
8	Crl.Pet./917/2022	RAHUL TIWARI Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	PP, ASSAM
9	AB/2602/2022	BIPUL BORGHAIN Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
10	AB/2606/2022	ABDUL MOZID AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM

11	AB/2607/2022 B/O	MONOWAR HOSEN @ MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MS. R R BORAH	PP, ASSAM
12	AB/2608/2022	MANJIT KALITA Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MS. M DAS	PP, ASSAM
13	AB/2610/2022	SONESWARI BASUMATARY Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
14	AB/2619/2022	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
15	AB/2620/2022	DILUWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
16	AB/2621/2022	ANIL PRASAD Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
17	AB/2622/2022	SURYA PRATAB SINGH Versus THE UNION OF INDIA	MR. M BISWAS MS M DAS MS S KAKATI	ASSTT.S.G.I.
18	AB/2623/2022	SAIFUL ISLAM SK Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM

ADMISSION

19	CrI.A./219/2022	BILIPHANG BASUMATARY . Versus STATE OF ASSAM	MR A KUNDU	SC, FOREST
	WITH I.A.(CrI.)/518/2022 in CrI.A./219/2022	BILIPHANG BASUMATARY . Versus STATE OF ASSAM	MR A KUNDU	SC, FOREST

BAIL HEARING (BA)

20	Bail Appln./1561/2022 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
21	Bail Appln./1913/2022 WITH OFFICE NOTE, CASE DIARY	TENZIN NORBU LANGLA @ TEN NORBBU Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
22	Bail Appln./1950/2022 FIXED	ABDUL HALIM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
23	Bail Appln./1951/2022 FIXED	PRADIP SAIKIA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
24	Bail Appln./2067/2022 FIXED	MD. JEHERUL ISLAM Versus THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
25	Bail Appln./2081/2022 FIXED.	MD. BABUL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
26	Bail Appln./2142/2022 FIXED	MD. TOMEZ KAZI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
27	Bail Appln./2146/2022 FIXED	PRINS PANDEY Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

BAIL HEARING

28	AB/1720/2022	TAJAMMUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. D P CHALIHA MS M ROY	PP, ASSAM
29	AB/1873/2022 FIXED	CHANUWAR ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
	WITH			
30	AB/1384/2022	MD. MAKIM ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
31	AB/1935/2022	GULBAR ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
32	AB/2076/2022	MOJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
33	AB/2128/2022	SANTOSH PHUKAN Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
34	AB/2131/2022	ROFIKUL ISLAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
35	AB/2135/2022	ARIFUL ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
36	AB/2172/2022	RUHI DAS SAHA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
37	AB/2178/2022	SAHABUDDIN AHMED Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
38	AB/2202/2022	JAHANGIR ALOM BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
39	AB/2208/2022	ARUP KUMAR DAS Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	PP, ASSAM
40	AB/2233/2022 FIXED	SUBHENDU MUKHARJEE Versus THE STATE OF ASSAM	DR. B AHMED MR A U AHMED MS. H SARMA MR. H KUMAR	PP, ASSAM
41	AB/2298/2022	ANJANA BORO Versus THE STATE OF ASSAM	MS M DAS MR. K BASUMATARY	PP, ASSAM
42	AB/2328/2022	DINAMANI SAIKIA Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
		ORDERS		
43	Tr.P.(CrI.)/11/2022 FIXED	AJIT DAS Versus KARISHMA GOGOI	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
44	CrI.Pet./600/2022 WITH LCR 1 FILE, FIXED	SAMARSINGH BARO Versus THE STATE OF NAGALAND AND ANR	MR. A K SHARMA	PP, NAGALAND
45	CrI.Pet./618/2022 FIXED	GOURISH NAIDING Versus THE STATE OF ASSAM AND ANR	MR. M MAHANTA MR. P K MUNIR MR. A GAYAN	PP, ASSAM

HEARING

46	Crl.Pet./6/2022 WITH LCR 3 FILES, FIXED	BIDYA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR P KOULI MR DEBA SARMAH MS N SHYAM	MR. U DUTTA PP, ASSAM
47	Crl.Pet./133/2022 WITH LCR 1 FILE, FIXED	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	MR. A DAS (R2) MR. N SHARMA (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6/2011 WITH AFFIDAVIT FILE -2(TWO) NOS., FIXED	SRI DILIP KUMAR SINHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.M CHANDA MR.S CHOUDHURY	SC, FINANCE & TAXATION GA, ASSAM SC, APSC MS.M BHATTACHARJEE SC, PWD
2	WITH WP(C)/6700/2010	JOYDEEP NATH and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M CHANDA MR.S CHOUDHURY	SC, APSC SC, F.DEPTT. SC, PWD
3	WP(C)/1222/2017 FIXED	RAJU KUMAR Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
	WITH I.A.(Civil)/1210/2017 in WP(C)/1222/2017	RAJU KUMAR Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
4	WITH WP(C)/1211/2017	FARUK ALI AHMED Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.M BHAGABATI(R-7) MSG BORA(R-7) MR.P K ROY SC, F C I
	WITH I.A.(Civil)/1206/2017 in WP(C)/1211/2017	FARUK ALI AHMED Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
5	WP(C)/2800/2018 B/O	ITI RANI GHOSAL @ PUJA GHOSAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. U K NAIR (SC, GHC, R- 2 ,3) MR. S S ROY (GA, ASSAM) R-1
6	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE

7	WP(C)/881/2021 FIXED	KAMAL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P SARMAH MR. S UPADHAY	SR. GA, ASSAM SC, P H E
8	WP(C)/4393/2022 FIXED	SRI SASANKA SAIKIA Versus THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	WITH I.A.(Civil)/2241/2022 in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR Versus SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
9	WP(C)/4617/2022 FIXED	NAGUIB KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. S BORTHAKUR (R4) GA, ASSAM MR. R P SARMAH (r-5) MR M R ADHIKARI (r-5) MS. S KAKATI (R4) MS S P CHETRY (r-5)
HEARING				
10	WP(C)/1686/2014 B/O	KESHAB BORAH Versus THE MANAGEMENT OF BETJAN TEA ESTATE and ANR.	MR. S N TAMULI	MR.C BARUAH MR. B BARUAH (R-1) MR S HUSSAIN (R-1)
11	WP(C)/5393/2014	ON THE DEATH OF ABDUL MALIK BARBHUIYA, HIS LEGAL HEIRS ABDUL HANNAN BARBHUIYA AND 4 ORS. REP. Versus THE STATE OF ASSAM AND 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.J I BORBHUIYA SC, P H E
12	WP(C)/1714/2015	PURNA KANTA DAS Versus THE STATE OF ASSAM and 2 ORS,	MR.D K DAS MR. A BHATTACHARYA MS.S BORA MS.P BHUYAN MR. A BHATTACHARJEE MS. K TALUKDAR	DR.B AHMED(Irrigation Deptt.) MS. K MALAKAR SC, IRRIGATIONR1-3
13	WP(C)/3658/2015	LARINGKAM HMAR and 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAMR1,3,4 MR. N GOSWAMI, SC, WPT & BC MR A HAWARI(R-5) MR S ISLAM(R-5) MR.M BASUMATARY(R-5) SC, FINANCE(R2)
14	WITH WP(C)/1270/2014	H.B. RUOLNGUL and 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	GA, ASSAM MR A HAWARI(R-4) MRS. M BASUMATARY(R-4) MR S ISLAM(R-4) SC, WPT AND BC
15	WITH Cont.Cas(C)/126/2019	HABIB AHMED LASKAR AND 2 ORS. Versus BIBASH MODI AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MR. B GOGOI MR. R DHAR (R1) MR P NAYAK
16	MACApp./1005/2018 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMTI MENAKA DEVI AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. M TALUKDAR (R-1,2) MR. B P SINHA (R1) MR. A SHAKIL (R-1,2)
17	WP(C)/32/2019	MRIDUL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
18	WP(C)/8678/2019 FIXED	SOMNATH GUPTA Versus OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS DIRISHA MAHANTA MS. R BORA	MR S N SARMA SENIOR ADVOCATE (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) MS. S GHOSH (R1-R4) SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
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13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III AND CRIMINAL BENCH

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2263/2022	PRADEEP KUMAR DAS Versus THE STATE OF ASSAM	MS. N UPADHYAY MR. P DAS	PP, ASSAM
MOTION				
2	Crl.Rev.P./446/2022	DEBASISH THAKURIA Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR. P BARGOHAIN	PP, ASSAM
3	Crl.Rev.P./447/2022	MUSHARAF HUSSAIN @ MUSARAF HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	PP, ASSAM
4	AB/2611/2022	MOHOR ALI AND ANR. Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR. L HUSSAIN	PP, ASSAM
5	AB/2612/2022	SMT. PRATIVA BEZBARUAH Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
6	AB/2613/2022	MRINAL PATHAK Versus THE STATE OF ASSAM	MR. G PHUKAN MS. A CHAKRABARTY	PP, ASSAM
7	AB/2616/2022	JITEN KALITA Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
8	AB/2625/2022	RUPAK KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
9	AB/2626/2022	ASWINI BARUAH Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH MR. B D KAKATI	PP, ASSAM

ADMISSION

10	Crl.Rev.P./105/2017 WITH LCR 3 FILES, B/O	LALIT CH. BORAH Versus SARFARAZ ALAM and ANR.	MR H R A CHOUDHURY MR H R A CHOUDHURY MR.I A HAZARIKA MS. S KHANIKAR MS. P BARUAH MS.P BORAH MS U DAS	MR. A K GUPTA (R1) MR. R S MISHRA (R1) PP, ASSAM
11	Crl.Rev.P./179/2018 FIXED	SITARAM PRASAD Versus JAMUN PASWAN AND ANR.	MR. P MAHANTA MS. P SAHARIA	MR. A K GUPTA (R1) MR. R S MISHRA (R1)
12	Crl.Pet./19/2021 CRL.PET. 80/2022(D/O), FIXED	RAJESH CHANDRABHANJI KINGRANI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. S SHARMA MR. M BISWAS MS M DAS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
WITH				
13	Crl.Pet./880/2022	RAJESH CHANDRABHANJI KINGRANI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS M DAS	PP, ASSAM
14	Crl.Rev.P./119/2022 WITH LCR 1 FILE, FIXED	L SANGITA RANI DEVI @ SANGITA LAISHANGBAM Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR. J ABBAS MR S T ADNAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./2020/2022 FIXED	RAJIB ALI AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
16	Bail Appln./2131/2022 FIXED.	MAHAMMAD EBRAHIM ALI Versus THE STATE OF ASSAM	MR M RANA MR. J SAIKIA MR. S BORUAH	PP, ASSAM
17	Bail Appln./2169/2022 FIXED	HAFIJUR RAHMAN @ HAFIZUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/3124/2020 FIXED	DILIP GHOSH Versus THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
19	AB/1111/2022 FIXED	HANUFA BEGUM Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
20	AB/1531/2022 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
21	AB/1958/2022 FIXED	SANJARANG NARZARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
22	AB/2183/2022 FIXED	SANJIT PAUL Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA	PP, ASSAM
23	AB/2221/2022 FIXED	SEIKH SAKIB AND 3 ORS. Versus THE STATE OF ASSAM	MR T KALITA S YESMIN	PP, ASSAM
24	AB/2317/2022 FIXED	KRISHNA SARKAR Versus THE STATE OF ASSAM	MS. R KALITA MS N BORDOLOI	PP, ASSAM
25	AB/2352/2022 FIXED	MD. FARUK UDDIN Versus THE STATE OF ASSAM	MS. P ADHIKARI MR. A H SARKAR	PP, ASSAM

26	AB/2370/2022 FIXED	SHASHANKA HAZARIKA Versus THE STATE OF ASSAM	G UDDIN MR. S HAQUE MS. P ADHIKARI S YESMIN MR. A H SARKAR	PP, ASSAM
27	AB/2408/2022 FIXED	RUBUL ALI @ RABBUL AL AMIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
28	AB/2481/2022 FIXED	JUGESWARI BORAH AND 2 ORS Versus THE STATE OF ASSAM	MR. K R PATGIRI MR. T K BORA	PP, ASSAM
<u>ORDERS</u>				
29	Crl.Pet./269/2021 WITH LCR 1 FILE, B/O	DULAL CHANDRA ROY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
30	Crl.Rev.P./13/2022 WITH LCR (TWO FILES), FIXED.	GOPESH DEKA Versus PHUL KUMARI DEKA	MR K BHUYAN MR N ISLAM MD. H BHUYAN	
31	Crl.Pet./71/2022 WITH LCR 1 FILE, FIXED	CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. D PAUL	PP, ASSAM
WITH				
32	Crl.Pet./782/2021 WITH LCR 2 FILES	CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. D PAUL	PP, ASSAM
33	I.A.(Crl.)/367/2022 B/O in Crl.Rev.P./281/2022 WITH Crl.Rev.P./281/2022	ABDUR REZZAK BHUYAN Versus THE STATE OF ASSAM, ABDUR REZZAK BHUYAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
34	Crl.Pet./451/2022 WITH LCR 1 FILE, FIXED	RAKESH SAHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<u>HEARING</u>				
35	Crl.A./426/2017 WITH LCR 1 FILE	SRI CHITTARANJAN PATOWARY Versus THE STATE OF ASSAM and 2 ORS	MR.D K BHATTACHARYYA MRS.R B DEB MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	MR J SHARMA (R-2) MR. P THAKURIA MR. P THAKURIA MR. H J RAI PP, ASSAM
36	Crl.Rev.P./186/2018 FIXED	MRINAL CHANDRA BHUYAN Versus ANJALI CHOUDHURY BHUYAN	MR. S K GOSWAMI MR. R SHARMA MR. N BARMAN	MR. K D CHETRI MS. B BARUAH
37	Crl.Rev.P./1/2019 WITH LCR 1 FILE, FIXED	SANDITA GUPTA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. N S LASKAR MR. R A CHOUDHURY MRS. S ISLAM	MR. N H BARBHUIYA (R2) MS N J BEGUM (R2) PP, ASSAM
38	Crl.Rev.P./4/2022 WITH LCR 1 FILE, FIXED	BINAD NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	PP, ASSAM SC, FOREST
39	Crl.Rev.P./84/2022 WITH LCR 2 FILES	MD. ABDUL MATLEB Versus MUSSTT ABIDA ASGORI AND ANR	MR N N UPADHYAYA MR A K SHARMA MR. B B KAKATI	MR. R ALI (r-1,2) MR S ALI (r-1,2) MR M Z SHAH (r-1,2)
40	Crl.Pet./136/2022 WITH LCR 1 FILE, FIXED	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	MR. N SHARMA (R-2) MR. A DAS(R-2) PP, ASSAM MR. B K SINGHA (R-2)
41	Crl.Rev.P./276/2022 WITH LCR 1 FILE, FIXED	AKBAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. M A CHOUDHURY	PP, ASSAM SC, FOREST

STAY MATTERS

42	Crl.Pet./777/2018 WITH LCR 1 FILE	PRANAB BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR S CHAKRABORTY	PP, ASSAM
43	Crl.Rev.P./324/2019	SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR.	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	MR. D K KOTHARI MR. B DEKA MR P DAS PP, ASSAM (R2)
	WITH I.A.(Crl.)/639/2019 in Crl.Rev.P./324/2019	SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR. (H)	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	PP, ASSAM (R2)

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1624/2017 in MACApp./291972/2017	THE NATIONAL INSURANCE CO. LTD. Versus SMTI SUNALI ENGTIPI and 2 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR. K K DUTTA (R1) MS. R SAIKIA (R1)
	WITH MACApp./291972/2017 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SUNALI ENGTIPI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	
2	I.A.(Civil)/2096/2017 in MACApp./298526/2017	M/S UNITED INDIA INSURANCE CO. LTD. Versus MRS. ADITI CHOUDHURY and 2 ORS,	MR.K K DEY MRV K BAROOAH MRS BAISHYA	MR. I H SAIKIA MR. D MAZUMDAR MS. S KANUNGOE
	WITH MACApp./298526/2017 (Filing Number)	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus MRS ADITI CHOUDHURY and 2 ORS		
3	I.A.(Civil)/73/2019 in MACApp./15960/2018	NEW INDIA ASSURANCE COMPANY LTD Versus DIBAKAR SHIL AND ANR	MS. N MODI MR SISHIR DUTTA MR. S DUTTA MR. C SHARMA	
	WITH MACApp./15960/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus DIBAKAR SHIL AND ANR		
4	I.A.(Civil)/119/2019 in MACApp./11465/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI ANANTA KATAKI AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. R DUTTA MR. D BHUYAN	MR. S P CHOUDHURY (R1) MR. A S DHILLON (R1)
	WITH MACApp./11465/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SRI ANANTA KATAKI AND 2 ORS		
5	I.A.(Civil)/646/2019 in MACApp./17763/2018	UNITED INDIA INSURANCE CO LTD Versus SMTI DEVIKA SARMA AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
	WITH MACApp./17763/2018 (Filing Number)	UNITED INDIA INSURANCE CO LTD Versus SMTI DEVIKA SARMA AND 5 ORS		

6	I.A.(Civil)/715/2019 in MACApp./1792/2019	NEW INDIA ASSURANCE CO LTD Versus MANJILA MANDAL AND 4 ORS	MRS. B ACHARYA MR. A ACHARYA	MR. D DAS MS J SARMAH MR. B N SARMA, SR.ADV.
	WITH MACApp./1792/2019 (Filing Number)	NEW INDIA ASSURANCE CO LTD Versus MANJILA MANDAL AND 4 ORS		
7	I.A.(Civil)/80/2020 in MACApp./16585/2019	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI JITEN DAS AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. P C DEY (R1)
	WITH MACApp./16585/2019 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI JITEN DAS AND 3 ORS		
8	I.A.(Civil)/2226/2020 in MACApp./4638/2020	MISS PUJA PEGU AND ANR Versus M/S ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS. I DAS	
	WITH MACApp./4638/2020 (Filing Number)	MISS PUJA PEGU AND ANR Versus M/S ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS (F)		
9	I.A.(Civil)/1801/2021 in MACApp./6328/2021	MUNU NATH Versus NATIONAL INSURANCE CO. LTD.	B R DAS	
	WITH MACApp./6328/2021 (Filing Number)	MUNU NATH Versus NATIONAL INSURANCE CO. LTD.	MR. B BARUAH	
10	I.A.(Civil)/1994/2022 in MACApp./7276/2022	PIYARA BIBI AND 5 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	MR. K K BHATTA (r-1) MS JONA TALUKDAR (r-1)
	WITH MACApp./7276/2022 (Filing Number)	PIYARA BIBI AND 5 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS. H	MR. J RAHMAN	

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,8th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(SAO AND FAO MATTERS),ALONG WITH THE FOLLOWING MATTERS ON THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/320/2014 P/H, FIXED, WITH AFFIDAVIT FILE	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
2	MACApp./630/2022 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus SMTI RANJITA BRAHMA and ANR	MS.N MODI MR.S DUTTA MR. C SHARMA MR.SIDHANT DUTTA	
	WITH I.A.(Civil)/2691/2022 in MACApp./630/2022	ORIENTAL INSURANCE CO. LTD. Versus SMTI RANJITA BRAHMA and ANR	MS.N MODI MR.S DUTTA MR. C SHARMA MR.SIDHANT DUTTA	
3	MACApp./634/2022 FIXED	MD AZMOT ALI Versus THE CHIEF ENGINEER PUBLIC WORKS	MR.R C SAIKIA MR. P KHATANIAR MR.D MEDHI	MRS B ACHARYA (R-6) MR.A ACHARYA(R-6)
ORDERS				
4	MACApp./550/2019 WITH LCR, FIXED	SMTI. REBON KALITA AND 2 ORS Versus SRI SANJIV KUMAR SONI AND ANR	MR S CHAKRABORTY MR. R SARKAR	MR. K K BHATTA MR. S DEKA MR. K K DEKA
5	I.A.(Civil)/1516/2022 WITH LCR, FIXED in RSA/54/2018	SRI MADAN CH NATH Versus PAMPA GHOSH and ANR	MR. A R SIKDAR	
	WITH RSA/54/2018	SRI MADAN CH NATH Versus PAMPA GHOSH and ANR	MR. M AHMED MR. A R SIKDAR MR. N AHMED MR. M H TALUKDAR	MR. Z HUSSAIN MS. B B AHMED
6	I.A.(Civil)/2435/2022 FIXED in RSA/102/2022	FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, PWD

	WITH RSA/102/2022	FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 13 ORS.	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM
		HEARING		
7	RSA/66/2001 P/H, FIXED, WITH LCR	DHARAM RAJ GOALA and ORS, Versus ON THE DEATH OF DINESH KR. JAINHIS LEGAL HEIR HULAS CHAND JAIN and ORS	MR.G N SAHEWALLA MR R P SARMAH MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM MRS B GOYAL MS.H KAKATI	MR B P SINGHA MS B CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.S P CHOUDHURY(R- 21-24, 44-50) MR.A S DHILLON(R- 21-24, 44-50) MS.S ACHARYYA MR.N K DAS MR. S ALAM
	WITH I.A.(Civil)/356/2020 in RSA/66/2001	DHARAM RAJ GOALA and ORS, Versus DINESH KR. JAIN and ORS	MR G N SAHEWALLA MS. S. TODI MD. ASLAM MR. M SAHEWALLA	MS. B CHOUDHURY MR. S P CHOUDHURY MS. B SARMA
8	RSA/191/2010 WITH LCR, FIXED	ON THE DEATH OF LALL RAHMAN @ MD SAJIDUR RAHMAN HIS LEGAL HEIRS MRS MOINA BEGUM AND ORS Versus LIFE INSURANCE CORPORATION OF INDIA and ORS	MR.T J MAHANTA MR.P P DUTTA	MR.N DEKA MR.M CHETIA MR.D DEKA
9	MACApp./281/2013 WITH LCR, FIXED	RUMI SAIKIA Versus BOLIN PHUKAN and 3 ORS.	MRG JALAN MR.P MAHANTA MR.C M MAHANTA MS.D PAUL	MS.R D MOZUMDAR MS.N SARMA MR.B K DAS MR.A DUTTA MRS.P M DUTTA
10	MACApp./114/2014 WITH LCR, FIXED	ABDUL SALAM Versus MOMIN HUSSAIN and ANR.	MR.M TALUKDAR MS.D KALITA	MR. K K DEY MR.B K PURKAYASTHA MR V K BAROOAH MS.U K PURKAYASTHA
11	RSA/325/2017 WITH LCR, B/O	GANESH CHANDRA KONWAR and 2 ORS Versus MD SAHABUDDIN and 4 ORS	MR. A AHMED MR. B SINHA MR. M GOGOI	MR. M SAIKIA MR. M A CHOUDHURY MR. N ISLAM
12	MACApp./375/2017 WITH LCR, FIXED	MUSTAFUR RAHMAN @ YUSUF ALI Versus RABEYA BIBI and ANR	MS. M GOGOI MS. J A KHANAM MR. S A AHMED	MR G J SHARMA (R-1) MR. S K GOSWAMI MR. P SHARMAH MR. I A TALUKDAR MD. A KUDDUS
13	MACApp./398/2018 WITH LCR, FIXED	SRI ABHISHEK CHAKRABORTY Versus SMT BULBULI BORPHUKAN AND 2 ORS	MR S S SHARMA MR. B J MUKHERJEE	MS F N AHMED (R1 & 2) MR. N UDDIN (R1 & 2) MR. M ISLAM (R1 & 2)
14	RFA/74/2019 WITH LCR, B/O	KRISHNA PURKAYASTHA @ KRISHNA BANIK AND ANR Versus GAUTAM BANIK AND 6 ORS.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM MS S CHAKRABORTY (LEGAL AID COUNSEL)
	WITH I.A.(Civil)/2489/2019 in RFA/74/2019	KRISHNA PURKAYASTHA @ KRISHNA BANIK AND ANR Versus GAUTAM BANIK AND 6 ORS.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM
15	MACApp./361/2019 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus USHABALA DEKA AND 5 ORS.	MS S MOCHAHARI MS. N MODI MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MR. S DUTTA MS M GAZLOO	MR A HUSSAIN MR. A T SARKAR
	WITH I.A.(Civil)/309/2020 in MACApp./361/2019	USHABALA DEKA AND 3 ORS. Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. A T SARKAR MS. R RAHMAN	MR SISHIR DUTTA

16	MACApp./140/2020 WITH LCR, FIXED	SMTI. GOPA SEN AND ANR Versus MD. MINAR ALI AND ANR	MR D MONDAL MR. P SARMA	MR SISHIR DUTTA MR J ALI MD. R ALI MR. A M KHAN MR. S DUTTA MR S DUTTA
17	MACApp./45/2022 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus RUPALI RABHA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI

STAY MATTERS

18	CRP/74/2014	AZAHAR ALI and 2 ORS Versus GAUTAM DAS and 19 ORS	MR.A D CHOUDHURY MR A ISLAM MR.A T SARKAR MR.A HUSSAIN MR.D CHOUDHURY MR. P DUTTA	MR.R SARMA MR.H DEKA MR.D HAZARIKA
19	CRP/353/2015 WITH LCR, FIXED	MD. ABDUR RAHMAN @ ABDUL RAHMAN Versus SMT TAHIRA ALOM and 2 ORS.	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH MR.S SHAH	MR.M K SHARMA(R-1TO3) MR.C GOSWAMI(R-1TO3)
20	Tr.P.(C)./61/2021	SMT. JYOTI AGARWAL (KHETAWAT) Versus HEMANT KHETAWAT	MR B AGARWAL MR A KAKOTI MS S BORA	MR B SHARMA

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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5)	MS. A DEVI	20-08-2022	To	09-09-2022
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7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
9)	MR S HOQUE	03-09-2022	To	14-09-2022
10)	MS. B M CHETRI	07-09-2022	To	13-09-2022
11)	MS. D GHOSH	03-09-2022	To	16-09-2022
12)	MR P K KALITA	06-09-2022	To	14-09-2022
13)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
14)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
15)	MR. DITUL DAS	07-09-2022	To	09-09-2022
16)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
17)	MS. A VERMA	07-09-2022	To	13-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/23/2020 FIXED	MIHIR KR. SEN AND 6 ORS. Versus TEZPUR BANGALI ABOITANIK NATYA SAMAJ AND 2 ORS	MR. B C DAS MR. S K SINGH MR. P SUNDI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
	WITH			
2	CRP(IO)/151/2021	DR. MIHIR KR SEN AND 6 ORS Versus TEZPUR BANGALI ABOITANIK NATYA SAMAJ AND 2 ORS	MR. B C DAS MR. S K SINGH MR. P SUNDI	MR. A GANGULY (r-1,2,3) MR. A DUTTA (r-1,2,3) MR. A DHANUKA (r-1,2,3)
	WITH			
	I.A.(Civil)/750/2022 in CRP(IO)/151/2021	TEZPUR BANGALI ABOITANIK NATYA SAMAJ Versus DR. MIHIR KR SEN AND 6 ORS	MR. A GANGULY	
ORDERS				
3	Review.Pet./98/2022 in MFA/14/2022 (D/O), WITH LCR, FIXED	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR Z MUKIT MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
	WITH			
	I.A.(Civil)/2089/2022 in Review.Pet./98/2022	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR H BURAGOHAIN MS A DEVI	
HEARING				
4	CrI.A./62/2010 WITH OFFICE NOTE, LCR 4 FILES, FIXED	MD.NURUL ISLAM Versus THE STATE OF ASSAM	MR S CHAKRABORTY (AMICUS CURIAE) MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.B KALITA	PP, ASSAM
5	CrI.A./18/2012 WITH OFFICE NOTE, LCR 6 FILES, P.B.-1	KADER ALI Versus STATE OF ASSAM	MR.S BHUYAN MRS.B DAS	PP, ASSAM

6	Crl.A./78/2012 WITH LCR 6 FILES	HAZI ABDUL KHALIQUE and ANR. Versus STATE OF ASSAM	MR. S C BISWAS MRS S A CHOUDHURY MR. B CHOUDHURY MS. A DEY	PP, ASSAM PP, ASSAM
7	Crl.A./87/2012 WITH LCR 5 FILES	NOOR MOHAMMAD @ MD. NOOR MOHAMMAD ALI Versus STATE OF ASSAM	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A KALAM	PP, ASSAM
8	Crl.A./92/2012 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2, FIXED	GOBINDA MISHRA Versus STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
9	Crl.A./123/2012 WITH LCR 4 FILES	NUR BAKTA BORA Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY MS.M MEDHI	PP, ASSAM
10	Crl.A./269/2012 WITH LCR 6 FILES	RAJU BARUAH Versus THE STATE OF ASSAM	MR.R P SARMAH MR.S M SARMA MR.K GOGOI MR.K K UPADHYAY	PP, ASSAM
11	CRL.A(J)/67/2020 WITH LCR 4 FILES, P.B.-1 WITH I.A.(Crl.)/44/2022 in CRL.A(J)/67/2020	UDAY BAKALI Versus THE STATE OF ASSAM UDAY BAKALI Versus THE STATE OF ASSAM	 MR K BHUYAN MR. N ISLAM	PP, ASSAM PP, ASSAM
12	MFA/98/2021 WITH LCR, FIXED	M/S BAJAJ STEEL Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
<u>STAY MATTERS</u>				
13	CRP/155/2019 FIXED	DILIP BAISHYA Versus SARU SARMAH	MR S DUTTA MR SISHIR DUTTA MS M BORCHETIYA MR. SIDHANT DUTTA	MR. S K SINGH MR B PUSHILAL
14	CRP/166/2019 WITH LCR	M/S MARBLE POINT AND ANR. Versus M/S SREENIWASH BASUDEO AND 2 ORS. (A)	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	MR. N ALAM
15	I.A.(Civil)/1521/2022 FIXED in CRP/22/2022 WITH CRP/22/2022	BHANU NESSA Versus MUST. SAKITAN NESSA AND 4 ORS. MUST. SAKITAN NESSA AND 4 ORS. Versus BHANU NESSA	MR D MAZUMDER MR M H AHMED MR. J AHMED MR M H AHMED MR. D MAZUMDAR MS. N SULTANA	MR. J AHMED MS A HUSSAIN MR Z RAHMAN

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LEAVE NOTE OF ADVOCATES FOR 08/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR A KAKOTI	02-09-2022	To	09-09-2022
7)	MR S SARMA	02-09-2022	To	26-10-2022
8)	MR D K DAS	12-09-2022	To	20-09-2022
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